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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A. NO. 2565/2002

M.A. NO. 2199/2002

Tuesday, this the 1st day of October, 2002

Hon'ble Shri Justice V.S. Aggarwal, Chairman  
Hon'ble Shri M.P. Singh, Member (A)

1. Shri Chander Pal (Jr. Radiographer)  
s/o Sh. Rattan Singh  
r/o F-2/163-164, Mangol Puri  
Delhi-83
2. Shri Chaturvedi Bhartiya  
(Jr. Radiographer)  
s/o Tej Pal Singh  
r/o F-27, R-Block, Dilshad Garden, Shahdara  
Delhi-95
3. Shri Johnson Thomas (Jr. Radiographer)  
s/o Shri T.C. Thomas  
C/O Sinhu Johnson  
Quarter No.B-1/6, B.J.R.M. Hospital  
Jahangir Puri, Delhi-33
4. Shri Dinesh Kumar (Jr. Radiographer)  
s/o Shri Kartar Singh  
r/o Village Tetesar, Post Office Jaunti  
Delhi-81
5. Shri Anmol Singh (ECG Tech.)  
s/o Shri Sukhbir Singh  
r/o H.No.A-14, Village Nathu Pura  
Near Burari, Delhi-84

... Applicants

(By Advocate: Shri R.K. Sahni)

Versus

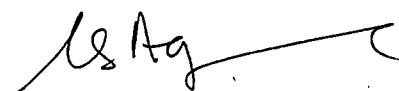
1. Director of Health Services  
Govt. of NCT of Delhi  
through its Director, Karkardooma  
Delhi
2. Delhi Selection Service Board  
Through its Secretary  
Karkardooma, Delhi
3. Babu Jagjiwan Ram Hospital  
Through its Medical Superintendent  
Jahangir Puri, Delhi-33

... Respondents

O R D E R (ORAL)

Justice V.S. Aggarwal:

Learned counsel for applicants without  
prejudice to his rights does not press the present OA



(2)

and states that regarding fresh advertisement which is stated to have appeared in the News Papers for regular appointment, if any action is taken adverse to the applicants, they would challenge the same in another OA.

2. Subject to aforesaid, the OA is dismissed.

  
(M.P. Singh)  
Member (A)

/sunit/

  
(V. S. Aggarwal)  
Chairman